

Mining, Keonjhar are eligible, once they have the prescribed experience, to work as Sirdar, Mate, Overman, Foreman or Surveyor. However, before they can be employed in senior supervisory positions like Assistant Manager or Manager, they have to pass examination for Manager's Certificates which are conducted by the Boards of Mining Examinations constituted under the Coal and Metalliferous Mines Regulations.

(b) Mining is a hazardous profession and large number of persons are employed in mines at a given time. Safety of these persons depends on the safe conduct of mining operations. As senior supervisory personnel have to guide the junior supervisory personnel in conducting the operations, it is necessary that before being allowed to work in such capacity, they should be examined in practical aspects.

(c) About 20 candidates are affected.

(d) The question of giving relaxations to the Mining Graduates and Diploma holders, etc., was considered by the Joint Board on Mining Engineering Education and Training. Based on the recommendations of the Board, certain relaxations had already been granted in 1974 to the Mining Degree and Diploma holders. The question of approving the Diploma in Mine Surveying awarded by the Orissa School of Mining, Keonjhar under regulation 17 of the Coal Mines Regulations, 1957 and the Metalliferous Mines Regulations, 1961 is, however, being considered.

**Non-Functioning of S.T.D. service between Raniganj-Calcutta**

7571. SHRI K. PRAKASH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) since when the Raniganj-Calcutta S.T.D. telephone line and the ordinary trunk line have not been functioning; and

(b) the action being taken by Government to ensure uninterrupted telephone service in the above region

in view of the fact that Raniganj area is the main centre for the supply of coal?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKDEV SAI): (a) Raniganj-Calcutta STD Telephone line and Ordinary trunk line are functioning normally.

(b) Does not arise.

**टेलीफोन सलाहकार समिति में मनोनयन के मानदंड**

7572. श्री राम जीवन् सिंह : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) टेलीफोन सलाहकार समिति में लोगों को मनोनीत करने के लिए क्या नियम और मानदण्ड निर्धारित हैं ; और

(ख) क्या प्रापातकाल की उद्घोषणा से पूर्व स्थापित की गई टेलीफोन सलाहकार समिति इस बीच पुनर्गठित हो गई है ; और यदि नहीं, तो इसके क्या कारण हैं ?

संचार मंत्रालय में राज्य मंत्री (श्री भरहरि प्रसाद सुब्बेच स्वयं) : (क) इस समय जो नियम लागू हैं, उनकी एक प्रतिलिपि सभा-मटल पर रखी जाती है [सभास्य में रखी गई। देखिये संख्या एनटी 2143/78]

(ख) संशोधित नीति के अनुसार कुल 50 टेलीफोन सलाहकार समितियों का गठन किया जागा है। इनमें से 20 समितियों का गठन हो चुका है और शेष समितियों के गठन के बारे में कार्यवाई की जा रही है।

**जगन्नाथपुरा, गुजरात की दूध उत्पादक सहकारी समिति को टेलीफोन कनेक्शन**

7573. श्री मोतीलाल शारं चौधरी : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) सिद्धपुर टेलीफोन एक्सचेंज को जगन्नाथपुरा गांव की दूध उत्पादक सहकारी